

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **15.04.2021** at **2.00 P.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : MA/1080/2019 IN CP/976/2018  
NAME OF PETITIONER : Vinod Radhakrishnan Nair (RP)  
M/s Xllent Mariline India Pvt Ltd  
NAME OF RESPONDENT : Xllent Mariline India Pvt Ltd & 7 Others  
SECTION : Sec 19(2) of IBC

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**ORDER**

Due to paucity of time, the matter stands adjourned to **07.05.2021**.



Court Officer

MS